

12 NOON

PAPERS LAID ON THE TABLE

THE FINANCE ACCOUNTS (1960-61) OF
THE CENTRAL GOVERNMENT

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): Sir, on behalf of Shri Morarji Desai, I beg to lay on the Table a copy of the Finance Accounts of the Central Government for the year 1960-61. [Placed in Library. See No. LT-406/62.]

STATEMENTS SHOWING ACTION TAKEN
ON ASSURANCES, PROMISES AND UNDER-
TAKINGS GIVEN DURING VARIOUS
SESSIONS

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI SATYA
NARAYAN SINHA): Sir, I beg to lay
on the Table the following statements
showing the action taken by the Gov-
ernment on the various assurances,
promises and undertakings given dur-
ing the sessions shown against each:—

- (i) Statement No. VIII—Thirty-
fourth Session, 1961.
- (ii) Statement No. IV—Thirty-
seventh Session, 1962.
- (iii) Statement No. III—Thirty-
eighth Session, 1962.
- (iv) Statement No. II—Thirty-
ninth Session, 1962.
- (v) Statement No. 1—Fortieth
Session, 1962

[See Appendix XL, Annexure Nos.
105 to 109 for (i) to (v) respectively.]

THE RUBBER (SECOND AMENDMENT)
RULES, 1962

THE DEPUTY MINISTER IN THE
MINISTRY OF FOOD (SHRI A. M.
THOMAS): Sir, on behalf of Shri
Manubhai Shah, I beg to lay on the
Table a copy of the Ministry of Com-
merce and Industry Notification
G.S.R. No. 1162, dated the 27th

August, 1962, under sub-section (3)
of section 25 of the Rubber Act, 1947,
publishing the Rubber (Second Am-
endment) Rules, 1962. [Placed in
Library. See No. LT-435/62.]

ANNUAL CERTIFIED ACCOUNTS (1960-
61) OF THE COIR BOARD AND AUDIT
REPORT THEREON

SHRI A. M. THOMAS: Sir, I also beg
to lay on the Table a copy of the
Annual Certified Accounts of the Coir
Board, Ernakulam, for the year 1960-
61, together with the Audit Report
thereon, under sub-section (4) of sec-
tion 17 of the Coir Industry Act,
1953. [Placed in Library. See No.
LT-434/62.]

FOURTH REPORT OF THE COMMISSIONER
FOR LINGUISTIC MINORITIES FOR THE
PERIOD NOVEMBER, 1960 TO DECEMBER,
1961

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMUNITY DE-
VELOPMENT, PANCHAYATI RAJ
AND COOPERATION (SHRI S. D.
MISRA): Sir, on behalf of Shri B. N.
Datar, I beg to lay on the Table,
under clause (2) of article 350-B
of the Constitution, a copy of the
Fourth Report of the Commissioner
for Linguistic Minorities for the
period 1st November, 1960 to 31st
December, 1961. [Placed in Library.
See No. LT-407/62.]

ANNUAL ACCOUNTS (1959-60) OF THE
I.A.C. AND AUDIT REPORT THEREON

THE DEPUTY MINISTER IN THE
MINISTRY OF TRANSPORT AND
COMMUNICATIONS (SHRI B.
BHAGAVATI): Sir, I beg to lay on the
Table, under sub-section (4) of sec-
tion 15 of the Air Corporations Act,
1953, a copy of the Annual Accounts
of the Indian Airlines Corporation
for the year 1959-60 and the Audit
Report thereon. [Placed in Library.
See No. LT-442/62.]